

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**(IB)-128(PB)/2018**

**IN THE MATTER OF:**

APN Infra Pvt. Ltd.

....

APPLICANT / PETITIONER

Vs.

Amrapali Centurian Park Pvt. Ltd.

....

RESPONDENT

**SECTION:**

**Under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 19.04.2018**

**Coram:**

**Dr. DEEPTI MUKESH**

**Hon'ble Member (Judicial)**

**Sh. S. K. MOHAPATRA,**

**Hon'ble Member (Technical)**

**PRESENTS**

For Operational Creditor

:

Mr. Anurag Sharma, Adv.

Mr. Nikhlesh, Alok K. Pandey &

Navdeep Jain, Advs.

**ORDER**

For order, see (IB)-90(ND)/2017.